

'B' Grade Clerks in Navy

4287. SHRI BAPUSAHEB PARULKAR : Will the Minister of DEFENCE be pleased to state :

(a) whether Government have taken a decision of the representation made by the erstwhile 'B' Grade Clerks of Navy requesting that they should also be classified as Upper Division Clerks with effect from 1-1-47 and the arrears of pay and allowances be given to them in the light of the Judgement by Bombay High Court in a recent identical case ;

(b) If yes, when and the details thereof and implementation thereof ; and

(c) if not, the reasons of delay of long time and when the decision shall be taken in that regard by Government ?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI SHIVRAJ V. PATIL) : (a) to (c). No, Sir. The matter is still under consideration of the Government and a decision is likely to be taken soon.

Naval School at Ranpar Port

4288. PROF. MADHU DANDAVATE : Will the Minister of DEFENCE be pleased to state :

(a) whether any memorandum dated 25th August, 1980 has been received by Government demanding the starting of a Naval School at Ranpar Port in the district Ratnagiri of the backward Konkan region of Maharashtra; and

(b) if so, what is the reaction of Government to the demand in the memorandum ?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI SHIVRAJ V. PATIL) : (a) The said memorandum does not appear to have been received in the Ministry of Defence.

(b) Does not arise.

Allocation for R&D to applied Research in Solar Technology

4289. PROF. MADHU DANDAVATE: Will the Minister of SCIENCE AND TECHNOLOGY be pleased to state:

(a) whether in view of the growing oil import Bill the Government propose to

divert substantial portion of the allocations for Research and Development to the applied research in the field of solar technology; and

(b) whether, in view of the difficulties of oil-fuel, solar technology will be utilised on a wider scale for suitable purposes ?

THE MINISTER OF STATE IN THE DEPARTMENTS OF SCIENCE AND TECHNOLOGY AND ELECTRONICS (SHRI C. P. N. SINGH) : (a) In the current financial year Rs. 2.25 crores have been allocated by Government for research on new and renewable energies. The Programme on New and Renewable Energy Sources under the Department of Science and Technology is to be given a major impetus during the Sixth Five Year Plan period; an outlay of at least Rs. 50 crores has been indicated for this purpose to cover Research and Development, prototype fabrication and demonstration programmes.

(b) Research efforts so far in the field of solar technologies, including those relating to biogas and biomass have led to the generation of considerably greater basic scientific and technological understanding and capabilities for a wide variety of applications, such as water heating, crop drying, water pumping, cold storage, desalination, lighting and cooking and low grade process heat. In all these areas, demonstration and field trial programmes have been initiated to pave the way for large-scale commercialization and wider utilization.

Cash subsidy for setting up of industries in Backward Areas

4290. SHRI CHHITTUBHAI GAMIT: Will the Minister of INDUSTRY be pleased to state:

(a) what are the details regarding the percentage of cash subsidies which the new Industries being set up in economically backward districts are being given by Government; and

(b) whether recently there has been any change in this pattern ?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI CHARANJIT CHANANA) (a): Under the Central Investment Subsidy Scheme, presently in force in 101 industrially backward districts, new as well as existing industrial units undertaking expansion of the order of 10% and above on the fixed capital investments are entitled to 15% subsidy subject to a maximum of Rs. 15 lakhs.

(b) No, Sir.